

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001**  
**Ph: 23753942 Fax- 23753923**

**Ref: Petition No. 379/TD/2018**

**Dated: 28.1.2019**

The Chief Executive Officer,  
Rajasthan Urja Vikas Nigam Limited  
Vidyut Bhawan, Jyoti Nagar,  
Jaipur,  
Rajasthan- 302005

**Subject: Petition for seeking grant of Category-I inter-State trading licence to Rajasthan Urja Vikas Nigam Limited.**

With reference to your petition on the subject mentioned above, you are directed to furnish the Audited Special Balance Sheet in terms of Regulations 3(3) and 6(1)(b) of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Trading Licence and other related matters) Regulation, 2009 i.e. as on any date falling within 30 days immediately preceding the date of making the application, on an affidavit, on or before 11.2.2019.

2. Further action in the application will be taken after receipt of the above information.

**Sd/-**  
**(T.D. Pant)**  
**Deputy Chief (Legal)**